

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:2674  
ANSWERED ON:08.08.2003  
ASSISTANCE UNDER A.S.I.D.E. SCHEME  
C. SREENVAASAN;PUTTASWAMY GOWDA

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Union Government have been providing assistance under ASIDE Scheme to State Governments based on export of goods only and the export of services has not been taken into account for the receipt of this assistance;
- (b) if so, the reasons therefor;
- (c) whether the Government of Karnataka has requested the Union Government to consider inclusion of export of services so that the State Government also receives the assistance under this Scheme;
- (d) if so, the details of justification advanced by the State Government in this respect; and
- (e) the reaction of the Union Government in this matter?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI S.B. MOOKHERJEE)

- a) & b) The guidelines of the Assistance to States for Developing Export Infrastructure and Allied Activities(ASIDE) scheme provide that allocation to different states under ASIDE be based on the data of the exports of the goods alone.
- c)& d) .Representation has been received from Karnataka to consider inclusion of exports of services on the ground that services play significant role in economic development.
- e) Due to difficulty in identifying source of various services including software services, it was not found practical by the Union Government to include services in the export data for allocation of funds under ASIDE scheme.